

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 37457 OF 2013
WITH PRAYER FOR INTERIM RELIEF

M/S KROWN AGRO FOODS P. LTD.

...PETITIONERS

VERSUS

STATE OF U.P.

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 03.07.2014, when the Court was pleased to pass the following order:

“Counter Affidavit be filed within two weeks.

Rejoinder Affidavit, if any, be filed within four weeks thereafter.

List on 05.09.2014.

Ad-interim relief, granted on 11.04.2014, shall continue till then.”

It is submitted that counsel for the sole Respondent has on 04.07.2014 filed Counter affidavit. (copy enclosed)

It is further submitted that counsel for the petitioner has not filed Rejoinder Affidavit so far.

Service of show cause notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 3rd day of September, 2014.

ASSISTANT REGISTRAR

Copy to:

Ms. Binu Tamta, Advocate

Mr. Amit Kumar, Advocate

Mr. R.P. Mehrotra, Advocate

Mr. Sanjeev Agrawal, Advocate

ASSISTANT REGISTRAR

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